

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 411
IB/622/ND/2023

IN THE MATTER OF:

Blue Moon Travels Private Limited

...

Applicant

Under Section 10 of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Mr. Iswar Mohapatra, Adv. (in 6383)

For the Applicant : Ms. Ridhima Verma, Adv.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ms. Riddhima Verma, Learned Counsel for the applicant is present through video-conferencing. No representation on behalf of respondent. List this matter on 08.05.2024 for arguments.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)